

Form A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
TALENT2 INDIA HR PRIVATE LIMITED**

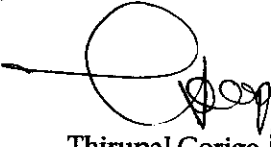
1	Name of corporate person	Talent2 India HR Private Limited
2	Date of incorporation of corporate person	4 July 2007
3	Authority under which corporate person is incorporated/ registered	Registrar of Companies, Chennai
4	Corporate identity number / limited liability identity number of corporate person	U74910TN2007PTC064170
5	Address of the registered office and principal office (if any) of corporate person	Purva Primus 5th Floor, # 236, Okhiyampettai Old, Mahabalipuram Road Thoraipakkam, Chennai 600097 Tamil Nadu. Telephone No: 08030705426 Email Id: gsmco.efiling@gmail.com
6	Liquidation commencement date of corporate person	12 March 2021
7	Name, address, email address, telephone number and the registration number of the liquidator	Mr. Thirupal Gorige, Insolvency Professional, having IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 No 87, 2nd Floor, 7th Main, 21 Cross, N.S. Palya, BTM layout 2nd Stage, Bengaluru 560076, India. Cell +91 94483 84064; LL 080-79634233 Email for correspondence: gthirupal@gmail.com
8	Last date for submission of claims	10 April 2021

Notice is hereby given that the Talent2 India HR Private Limited has commenced voluntary liquidation on 12th March 2021.

The stakeholders of Talent2 India HR Private Limited are hereby called upon to submit a proof of their claims, on or before 10th April 2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Date: 15-03-2021
Place: Bangalore


Thirupal Gorige
Liquidator

